

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 5
IA-1454/ND/2021
(IB)-100(ND)/2019

IN THE MATTER OF:

Deepali Designs and Exhibits Pvt. Ltd. ... Applicant/Petitioner

Vs

Pico Event Marketing (India) ... Respondent

Order under Section 9 of IBC.

Order delivered on 25.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rishabh Jain, Advocate

For the Respondent :

ORDER

IA-1454/ND/2021:

An application filed by the Liquidator seeking permission to amend the list of stakeholders of the Corporate Debtor by inserting the name of Deepali Designs and Exhibits Private Limited as Operational Creditor. The list of stakeholders is already filed before the Adjudicating Authority along with the preliminary report and the same needs to be amended as new stakeholder's claim is admitted. Hence this application filed under Liquidation Rules 31(3).

Application is allowed in terms of Prayer-'a' and **disposed of.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)